

Joint Committee Report In the matter of Original Application**No.87/2023(WZ), I.A.No.168/2023 (WZ)****Vanashakti & Anr. V/S Municipal Corporation of Gretar Mumbai & Ors**

Original application No. 87/2023(WZ) (Vanashakti & Anr. V/S Municipal Corporation of Gretar Mumbai & Ors) was filed by Vanashakti & Anr with respect to dumping of debris at the bank of Mithi river near Tapeshwar Mandir, Aarey forest.

As per order of Hon'ble NGT dated 03.07.2023 (Annex-1) in the said application a Joint committee was constituted by comprising following representative of –

- 1) Municipal Corporation of Greater Mumbai.
- 2) The Collector-Mumbai Suburban.
- 3) Maharashtra Pollution Control Board, Mumbai.

The visit of the Joint Committee is carried out on 18.07.2023, at the site in question bearing Survey No. 10, village Paspoli, CTS No. 83, Taluka Kurla, District Mumbai Eastern Suburban. From revenue record it is established that land in question is under the jurisdiction and possession of CEO of Aarey Milk Colony, the site comes under Municipal Jurisdiction of S Ward. (Copy of visit report : Annex-2)

The visit report was submitted to Hon'ble NGT, wherein it was suggested to appoint expert agencies viz IIT/NEERI for scientific restoration work. Hon'ble NGT order dated 20.07.2023 it is allowed committee to appoint expert agency for fact finding in respect of following terms of reference. (Copy of Hon'ble NGT order: Annex-3)

- 1) Assess environmental damage in the terms of water pollution, damage to ecology, impact on health of nearby residents, change in hydrology, etc. Quantify damage wherever possible. If quantification is not possible then assess damage as severe/high/significant/insignificant.
- 2) Assess environmental damage compensation.
- 3) Recommend remediation measures along with timeframe, budget & responsibility.

In accordance with the above, Maharashtra Pollution Control Board vide letter dtd. 17.08.2023 has requested IIT Mumbai & NEERI to submit Techno-Commercial proposal for Assessment of the Environmental damages due to debris & mud dumped at the bank of Mithi river near Tapeshwar Mandir, Aarey forest. (Copy of MPC Board Letter: Annex-4)

Accordingly, MPC Board has received Techno-Commercial proposal for Assessment of the Environmental damages from IIT, Mumbai on dtd. 31.08.2023. (Copy attached Annex-5)

MPC Board vide E-mail dtd. 05.09.2023 & 05.10.2023 sent reminder to NEERI for submission of proposal for Techno-Commercial proposal for Assessment of the Environmental damages. Till date NEERI has not reply to the E-mails of MPC Board. (Copy attached Annex-6)

In view of this, it is an opinion that Techno-Commercial proposal for Assessment of the Environmental damages submitted by IIT Mumbai may be consider. Submitted for kind perusal.

Representative of Municipal Corporation of Greater Mumbai :

Jitendra R. Patil
AEC(swm) K East

Representative of The Collector-Mumbai Suburban :

SDO, Mumbai Western
suburban.

Representative of MPC Board, Mumbai :

Kishor Kerlikar
(Kishor Kerlikar)
Sub-Regional officer Mumbai-2
M.P.C. Board

Item No.3

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

ORIGINAL APPLICATION NO.87 OF 2023 (WZ)

Vanashakti & Another

.... Applicants

Versus

Municipal Corporation of Greater Mumbai
& Others

.... Respondents

Date of Hearing : 03.07.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicants : Mr. Mohammad Mehdi Abdi, Advocate

ORDER

1. The main grievance raised in this application by the applicants is with respect to dumping of debris at the bank of Mithi river near Tapeshwar Mandir, Aarey forest, which is prohibited as per the Management of Construction and Demolition Waste Rules, 2016. As a proof that the debris is being dumped there, the learned counsel for the applicants has annexed photographs at pages 34 to 39 of the paper-book. He has drawn our attention to page No. 53 of the paper-book, which is an e-mail sent to the respondent authorities apprising them of the illegal dumping of debris being done at the bank of Mithi river, but to no avail. The learned counsel for the applicants has disclosed that he does not know as to who is the person/agency which is throwing the debris at the site in question.

2. In view of above allegation made by the applicants, we deem it appropriate to constitute a Joint Committee comprising of one member each of Municipal Corporation of Greater Mumbai (MCGM), Maharashtra Pollution Control Board (MPCB) and the Collector, Mumbai Suburban.

The MPCB shall be the nodal agency of the said Committee. The Joint Committee shall visit the site in question for fact finding in respect of following Terms of Reference:

- (i) Assess environmental damage in the terms of water pollution, damage to ecology, impact on health of nearby residents, change in hydrology, etc. Quantify damage wherever possible. If quantification is not possible then assess damage as severe/high/significant/insignificant.
- (ii) Assess environmental damage compensation.
- (iii) Recommend remediation measures alongwith timeframe, budget and responsibility.

3. The Committee shall issue notice to the applicants before making visit to the site in question.
4. The report of the Joint Committee shall be submitted before us by the MPCB within two weeks from the date of receipt of this order, by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
5. A copy of this order shall be served upon all the members of the Joint Committee by the MPCB for compliance as above.
6. We would pass order with respect to admission of this application only after receipt of the Joint Committee.
7. Put up this matter for further consideration on 20.07.2023.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

July 03, 2023
O.A. NO.87/2023 (WZ)

Joint Committee Visit Report

As per order of Hon`ble NGT dated 03/07/2023 in Original Application no: 87 of 2023(WZ) a joint committee was constituted comprising one member each of
Municipal Corporation of Greater Mumbai

Collector-Mumbai Suburban

Maharashtra Pollution Control Board Mumbai

The visit of the joint committee is carried out on 18/07/2023, at the site in question bearing survey number 10 Village Paspoli , CTS number 83 Taluka Kurla District Mumbai Eastern Suburban. From revenue records it is established that the land in question is under the jurisdiction and possession of CEO of Aarey Milk Colony, the site comes under Municipal Jurisdiction of S ward. During the inspection applicant and representatives of the bodies directed by Hon`ble NGT were present.

Committee members along with applicant took a ground visual study of the said site where debris and mud is found dumped on the eastern side of the banks of the Mithi river. The visit was conducted from both the sides of the Mithi river i.e. the Tapeswar Mandir(Western bank of the river) side and also on the opposite side which is alongside JVLR road (Eastern bank of the river).

It was seen that an area admeasuring approximately 750 mtrs long x 80 mtrs wide x 20 mtrs height is found affected due to dumping of debris/mud etc. Quantification of the dumped material and assessment cost for the removal of the material can be decided by MCGM. A tentative assessment by MCGM officials suggested that an approximate quantity of 12 lakh Cu. M is dumped on the site which comes under Municipal Jurisdiction of S ward. Committee noted that the damage falls under " Severe" category.

It causes risk to the Mithi river due to landslides and contamination. There is possibility of burial of many trees under the dumped material as observed during the site visit. Better status /picture can be ascertained through satellite time series imagery.

Committee also suggested to appoint IIT/NEERI to assist in the scientific restoration work. Dumped material needs to be removed from the site on

priority basis within a limited time frame and vegetation to be restored on the site. Videos and photos taken during the site visit are attached with this report.

Following members were present for the joint inspection as per directions of Hon'ble NGT.

1. Kishor Kerlikar,
Sub Regional officer, MPCB Mumbai-II
2. B.G. Gavande,
Sub Divisional Officer, Mumbai western Sub.
3. Jitendra Patil,
Assistant Engineer (S.W.M.), K/East ward, M.C.G.M
4. Deepak Ahire,
Assistant Engineer (S.W.M.), S ward, M.C.G.M.
5. Rajendra Mhatre/ *Sarjeraso Shardul*
Junior Supervisor (S.W.M.), L ward, M.C.G.M.
6. Stalin Dayanand, Applicant,
Vanashakti Director
7. Vilas Pawar,
Assistant Security Officer, AAREY milk colony.

Kishor Kerlikar

B.G. Gavande
18/07/2023

Jitendra Patil
18/07/23

Deepak Ahire
18/07/2023

Rajendra Mhatre
18/07/23

Stalin Dayanand

Vilas Pawar
18/07/23

Item No.3

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No. 87/2023(WZ)

Vanashakti & Anr.

.....Applicant(s)

Versus

Municipal Corporation of Greater Mumbai & Ors.

....Respondent(s)

Date of hearing: 20.07.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Mr. Mohammad Mehdi Abdi, Advocate
Respondent(s) : Mr. Prakash Shejal, Advocate for R-1/MCGM
Ms. Manasi Joshi, Advocate for R-2/MPCB

ORDER

1. From the side of applicants, learned Counsel Mr. Mohammad Mehdi Abdi has appeared.

2. From the side of respondent No.2/MPCB, learned Counsel Ms. Manasi Joshi has appeared, who apprised us that the Joint Committee has visited the site on 18.07.2023 and is in the process of preparing the interim report because the terms of reference, which are mentioned in para no.2 of our earlier order dated 03.07.2023, would require assessment relating to the environmental damage, in terms of water pollution, damage to ecology, impact on health of nearby residents, change in hydrology etc. and quantify damage wherever possible. She further apprised us that the Committee is not well equipped to make the assessment of the environmental damage and that further four weeks' time may be allowed to the Committee to file its report so that an effort

may be made to quantify the same, with the assistance of some expert agency of their choice. We allow the said time period as prayed.

3. At this stage, the learned Counsel for applicants submits that during the site inspection, it was found that huge debris are dumped at the banks of river Mithi near Tapeswar Mandir, which needs to be cleared, otherwise in the present monsoon season, the same would get washed into the river and will lead to heavy pollution to the river. This fact has also been admitted by the learned Counsel for the respondent No. 2/MPCB that there was found debris lying in the banks of said river. Therefore, we direct the respondent No.1/MCGM to remove the said debris within a period of two weeks.

4. Though we have not issued notices to the other respondents, but from the side of respondent No. 1/MCGM, learned Counsel Mr. Prakash Shejal has appeared, who seeks two weeks' time to file reply affidavit, the same is allowed.

Put up this matter for further consideration on 29.08.2023

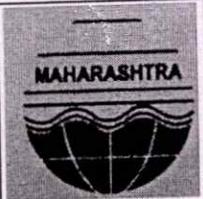
Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

July 20, 2023
Original Application No. 87/2023(WZ)
P.Kr

Annex - 4

170

MAHARASHTRA POLLUTION CONTROL BOARD		
Phone :	(022) - 24016239	
Fax :	(022) - 24015269	
Email :	romumbai@mpcb.gov.in	
Visit At :	http://mpcb.gov.in	
		Kalpataru Point, 1st floor, Sion- Matunga Scheme Road No. 8, Opp. Cine Planet Cinema, Near Sion Circle, Sion (E), Mumbai - 400 022

Date: 17/08/2023

No. MPCB/RO(M)/B-1890

To,
 Environmental Infrastructure & Clean Tech (EICT) Laboratory & GIS Laboratory for Environmental Management & Simulation (GEMS) Environmental Science & Engineering (ESE) Department
 Indian Institute of Technology Bombay
 Powai, Mumbai 400076

Sub: - Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, Mumbai

Ref: - 1. Orders dtd. 3/7/2023 & 20/7/2023 passed by the Hon'ble National Green Tribunal, WZ, Pune in Original Application No. 87/2023 (WZ) filed by Vanshakti & Anr. v/s MCGM & Ors.
 2. Joint Committee report dated 18/07/2023

In compliance of the orders of Hon'ble NGT in the above referred matter, National Green Tribunal Western zone Bench Pune dated 20/07/2023. Joint Committee has suggested to appoint expert agency for Assessment & restoration of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest.

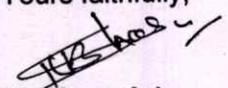
In this regard Board has decided to assess of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Survey No. 10, Village Paspoli, CTS No. 83, Tapeshwar Mandir, Aarey Forest, Mumbai through renowned institutes. The detailed Objectives of the study & scope of work is as below:

Objectives & Scope of the study of the study:

- i. Assess environmental damage in the terms of water pollution, damage to ecology, impact on health of nearby residents, change in hydrology, etc. Quantify damage wherever possible.
- ii. Estimation of environmental compensation and estimation of cost of restoration of the environment.
- iii. Recommend remediation measures along with timeframe, budget.
- iv. To Submit Final report on Assessment of Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest.
- v. The entire exercise should be executed and completed within one-month period.

In view of the above, MPCB would like to request you to submit techno-commercial proposal for Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, within 10 days period.

Yours faithfully,


 (S. R. Bhosale)

Regional Officer, Mumbai

Copy submitted for Information:

1. P.A. to Hon'ble Chairman, MPC Board, Mumbai.
2. P.A. to Hon'ble Member Secretary, MPC Board, Mumbai.
3. Assistant Secretary (Tech), MPC Board Mumbai

Copy for Information and necessary Follow-up:

1. Sub Regional Officer Mumbai-II, MPC Board Mumbai

MAHARASHTRA POLLUTION CONTROL BOARD			
Phone :	(022) - 24016239		Kalpataru Point, 1st floor, Sion- Matunga Scheme Road No. 8,
Fax :	(022) - 24015269		Opp. Cine Planet Cinema,
Email :	romumbai@mpcb.gov.in		Near Sion Circle, Sion (E),
Visit At :	http://mpcb.gov.in		Mumbai - 400 022

No. MPCB/RO(M)/B- 1841

Date: 17/08/2023

To,
National Environmental Engineering Research Institute (NEERI)
 89B, Dr Annie Besant Rd,
 Near flyover, Bhim Nagar, Worli,
 Mumbai, Maharashtra 400018

Sub: - Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, Mumbai

Ref: - 1. Orders dtd.3/7/2023 & 20/7/2023 passed by the Hon'ble National Green Tribunal, WZ, Pune in Original Application No.87/2023 (WZ) filed by Vanshakti & Anr. v/s MCGM & Ors.
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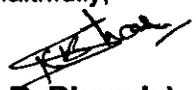
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In view of the above, MPCB would like to request you to submit techno-commercial proposal for Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, within 10 days period.

Yours faithfully,



(S. R. Bhosale)

Regional Officer, Mumbai

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3. Assistant Secretary (Tech), MPC Board Mumbai

Copy for Information and necessary Follow-up:

1. Sub Regional Officer Mumbai-II, MPC Board Mumbai



भारतीय प्रौद्योगिकी संस्थान मुंबई
पवई, मुंबई-400 076, भारत
Indian Institute of Technology Bombay
Powai, Mumbai-400 076, India



दूरभाष/Phone : (+91-22) 2572 2545
फैक्स/Fax : (+91-22) 2572 3480
वेबसाईट/Website : www.iitb.ac.in

Dr Anil K. Dikshit

Professor & In-charge

Environmental Infrastructure & Clean Tech (EICT) Laboratory &
GIS Laboratory for Environmental Management & Simulation (GEMS)
Environmental Science & Engineering (ESE) Department

Phone: + 91-22 -2576-7862

Email: dikshit@iitb.ac.in

August 31, 2023

To,
Mr. S.R. Bhosale
Regional Officer, Mumbai
Maharashtra Pollution Control Board
Kalpataru Point, 1st Floor
Sion Matunga Scheme, Road No. 8, Near Sion Circle
Sion (E), Mumbai 400022

SUBJECT: Technical Proposal on Assessment of Environmental Damages due to Debris and Mud Dumped at the Banks of River Mithi, near Tapeswar Mandir, Aarey Forest, Mumbai

Ref: Your Letter no. MPCB/RO(M)/B-1890 dated 17/08/2023

Dear Mr. Bhosale,

Please find enclosed the technical proposal on Assessment of Environmental Damages due to Debris and Mud Dumped at the Banks of River Mithi, near Tapeswar Mandir, Aarey Forest, Mumbai from IIT Bombay.

I hope the proposal is in line with your requirements as mentioned in your letter.

Kindly do not hesitate to ask for further information / clarifications.

Yours sincerely

A. K. Dikshit

(A.K. Dikshit)

A. K. Dikshit
Professor
of Environmental Science and Engineering
Indian Institute of Technology, Bombay
Powai, Mumbai - 400076.

Name of the Client	Maharashtra Pollution Control Board (MPCB)
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Project Name	Assessment of Environmental Damage due to Debris and Mud Dumped at The Banks of River Mithi near Tapeshwar Mandir, Aarey Forest, Mumbai
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Principal Advisor	Prof A K Dikshit (Ph. D., Cornell University), HAG Professor, ESE Department, IIT Bombay dikshit@iitb.ac.in
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Project Head	Indra Kant Jha indraashish@gmail.com	Budget (Lac)* *Exclusive of all	145 +18% GST
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Aims and Objective	<p>Assessment of the Environmental Damage due to Dumping of Debris and Mud at the Bank of Mithi River.</p> <p>- Assessment of Environmental Damage in Terms of:</p> <ul style="list-style-type: none">• Water Pollution• Ecological Damage• Impact on Health of nearby Resident• Change in Hydrology• Carrying Capacity Reduction <p>- Estimation of Environmental Compensation and Estimation of Cost of Restoration of the Environment.</p> <p>- Remediation Measures:</p> <ul style="list-style-type: none">• Assessment of Affected Stretch of Mithi River• Assessment of Technology Applications for Remediation• Conceptual Design• Detailed Report
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Methodology & Work Plan	<p style="text-align: center;">Methodology</p> <p>Assessment of Environmental Damage: This exercise will cover the dimensional assessment of the Mithi river from the point of debris dumping and to have an information regarding their length, width, and depth.</p> <p>The assessment, however, would be limited to FEASIBLE stretch only.</p> <p>Extent of Environmental Damage: Extent of environmental damage will be checked to find out the load of pollutant on the river stretch.</p> <p>Flow measurements by considering peak hour shall be carried out to know the Peak flow before and after point of dumping. Physical and flow assessment will be carried out.</p> <p>Physico-chemical Characteristics: Physic-chemical characteristic will be carried out to know the quality and quantity of debris matter and silt whereas it will also characterize the wastewater of the Mithi river (before and after point of dumping).</p> <p>Water Quality: Water quality assessment will consist of biological oxygen demand, chemical oxygen demand, total suspended solid and other relevant parameter will be carried at different stretches of Mithi river from the point of debris dumping and before that.</p> <p>Assessment of Technology Application: Technology application assessment will be decided based on-site survey as well as after defining all above scope of work. Technologies shall be delineated for solids in river as also the wastewater flowing in it.</p>
	<p style="text-align: center;">Work Plan</p> <ul style="list-style-type: none">• Identification of Polluted Stretch from the Point of Debris Dumping Sampling and analysis of sources would be carried out.• Sources and Load: Pollution load of different pollutants (BOD, COD, TSS, TDS, DO, phosphorous, nitrogen, conductivity, turbidity, pH, and some heavy metals) would be analysed for water samples.• Solids Removal:

	<p>Treatment unit would be defined for the removal of solids from the place of debris dumping till the point of impact on the stretch of Mithi River .</p> <ul style="list-style-type: none">• Carrying Capacity Enhancement: A) Silt Removal: This is one of the crucial steps of treatment as it reduces carrying capacity of river. The design will consider arresting and removal of silt. B) Organics: Treatment scheme for the degradation and removal of organics would be provided in integration with all other objectives.• Final Report: Final report will be submitted incorporating feasibility report, technology brief, conceptual design of the recommended technology, environmental damage quantification, estimation of environmental compensation and remediation measure.
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Deliverables	Detailed Project Report consist of feasibility report, technology brief, conceptual design of the recommended technology, environmental damage, estimation of environmental compensation and remediation measure
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Project Investigator	<p>Prof. Anil Kumar Dikshit Higher Administrative Grade Professor and In-charge Environmental Infrastructure & Clean Tech (EICT) Lab GIS Lab for Environmental Management & Simulation (GEMS) Environmental Science and Engineering (ESE) Department Indian Institute of Technology Bombay, Powai, Mumbai 400076 India</p> <p>dikshit@iitb.ac.in 022-2576-7862 / 7208486792</p>
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Team Member	<ul style="list-style-type: none">- Mr. Indra Kant Jha, Environmental Engineer, IIT Bombay (EEPL-SINE IIT Bombay Company)- Dr. Anju Pant, Environmental Engineer, PhD, IIT Delhi (EEPL-SINE IIT Bombay Company)- Sridhar Godwal, Environmental Engineer (EEPL-SINE IIT Bombay Company)
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	<ul style="list-style-type: none"> - Mr. Mohit Dhoka, Environmental Engineer, NIT Surat (EEPL-SINE IIT Bombay Company) - Mr. Akshay Salunke, Environmental Engineer, MTech, NIT Surat (EEPL-SINE IIT Bombay Company) - Mr. Aniket Kumar, Environmental Engineer, MTech, NIT Surat (EEPL-SINE IIT Bombay Company)
Project Duration	<p>Total duration of the project will be 120 working days*. if required, period may be extended by mutual consent in writing.</p> <p>*From the receipt of first payment</p>

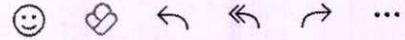
Budget	
Total Cost (exclusive of all taxes)	Rs.145 lac (plus 18% GST)
Terms of Payment	<p>Form of payment</p> <ul style="list-style-type: none"> • 100% payment to "Registrar, IIT Bombay a/c Consultancy & Research Fund" along with Work Order issued by MPCB/ Proforma Invoice raised by IRCC, IIT Bombay as per following details: Bank Details for Electronic Transfer: <ul style="list-style-type: none"> ○ Beneficiary : Indian Institute of Technology Bombay. ○ Bank Name : State Bank of India, IIT Powai Branch, Mumbai-400076 ○ Bank A/c No : 10725729173 ○ IFSC/RTGS/NEFT : SBIN0001109 ○ MICR no. : 400002034 ○ Branch Code : 1109 ○ Swift Code : SBININBB519 ○ Telephone No. : +91-22-2572-1103 • Amount must be paid in full. No TDS should be deducted. Required IT exempt certificate in the name of MPCB shall be issued in due course of time

	<ul style="list-style-type: none"> • The Representative (Technical Coordinator) (study area specific) from MPCB always be available for guidance and coordination with
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<p>Terms and Conditions</p>	<p>different stakeholder and shall also provide or arrange all the required assistance during site visit, sampling, and data collection at the site. Representative shall be deputed to accompany our team(s) working at various stretches</p> <ul style="list-style-type: none">• MPCB will provide letter /permission /assistance to conduct any site survey and related activities as per the requirement of this project• MPCB will provide all required arrangements for local travel and hospitality to the experts as well as team members during the visits• Maps or any diagram data of sewer, storm water nallah etc available with MPCB must be shared• Any other information available with MPCB and useful for the project shall be shared• Labour shall be arranged for all the field work to assist the technical team
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Fw: Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, Mumbai



RM RO Mumbai

To: Director, CSIR-NEERI <director@neeri.res.in>

Thu 05-10-2023 15:00

Cc: Netra Chaphekar; SRO Mumbai 2

CSIR National.pdf
373 KB

Sir,
As per trailing mail, you are once again requested to submit the techno-commercial proposal for Assessment of the environmental damages urgently.

Thanks & Regards,

(Sanjay R. Bhosale)
Regional Officer, Mumbai
Maharashtra Pollution Control Board
Mumbai.



"SAVE PAPER"-THINK BEFORE YOU PRINT!

POWER BEHIND ENVIRONMENT...M.P.C.B.

From: RO Mumbai

Sent: 05 September 2023 17:46

To: director@neeri.res.in <director@neeri.res.in>

Cc: SRO Mumbai 2 <sromumbai2@mpcb.gov.in>

Subject: Assessment of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest, Mumbai

Sir,

In compliance of the orders of Hon'ble NGT in the above referred matter, National Green Tribunal Western zone Bench Pune dated 20/07/2023. Joint Committee has suggested to appoint expert agency for Assessment & restoration of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Tapeshwar Mandir, Aarey Forest.

In the this regards Board has decided to assess of the environmental damages due to debris and mud dumped at the banks of River Mithi, near Survey No. 10, Village Paspoli, CTS No. 83, Tapeshwar Mandir, Aarey Forest, Mumbai through renowned institutes. The detailed Objectives of the study & scope of work is enclosed in letter.

It is requested you to submit techno-commercial proposal for Assessment of the environmental damages, at the earliest.

Thanks & Regards,